

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2627**

TO BE ANSWERED ON THE 10TH MAY, 2016/ VAISAKHA 20, 1938 (SAKA)

CYBER THREAT COUNTER MEASURES

2627. SHRI KAMAL NATH:

SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has decided to come up with a 'National Social Media Policy' to counter the cyber threat;

(b) if so, whether a blueprint in this regard has been prepared and circulated to the State Governments/agencies for de-radicalisation of youths;

(c) if so, the response of the State Governments on the proposed blueprint;

(d) the number of persons arrested by National Investigation Agency (NIA) during the last four months for having links with the Islamic State; and

(e) the action taken by the Government thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHI CHAUDHARY)**

(a) to (c):The Government has no such 'National Social Media Policy'.

However, The Intelligence and Security agencies monitor the cyber space closely to identify potential recruits and keep them under surveillance and take further action, if necessary. In order to assess the threat posed by ISIS/ISIL and to devise a national strategy to deal with it, meetings have been held by the Ministry of Home Affairs with

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all the Central agencies concerned and 12/13 State Governments on 01.08.2015 and 16.01.2016 respectively. The Government has taken all necessary measures including sensitization of the States to counter the incipient threats posed by the Islamic State.

(d) to (e): Total 28persons (total 29 accused as one person is accused in two cases) have been arrested in 05 cases related with ISIS/ISIL activities registered by the National Investigative Agency (NIA)since December 2015.
